

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 6548/2015

DEEPANK GUPTA

Petitioner(s)

VERSUS

STATE OF UP AND ORS
(with office report)

Respondent(s)

WITH

SLP(C) No. 8601/2015
Office Report)

SLP(C) No. 25207/2015
Office Report)

Date : 28/09/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Ananya Mishra, Adv.
Mr. Santosh Kumar, Adv.
Ms. Anindita Pujari, Adv.

For Respondent(s)

Mr. Sunil Kumar Jain, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 6548/2015

Respondent Nos.2 to 4 have already filed the counter affidavit.

Fresh steps to be taken for service of respondent Nos.1, 5 and 6 within two weeks. Notice thereafter be issued.

SLP(C) No. 8601/2015

The matter stands complete.

Registry to process the matter for listing before the Hon'ble Court alongwith the tagged matters, as and when ready.

SLP(C) No. 25207/2015

Last opportunity is granted to the petitioner for filing spare copies for service of respondent Nos.1, 5, 8, 10 and 11 within two weeks' time.

Respondent Nos.2 to 4 have already filed the counter affidavit.

None appears for respondent Nos.6, 7, 9 and 12, despite due service.

List again on 1.12.2016.

(PAWAN DEV KOTWAL)
Registrar